

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

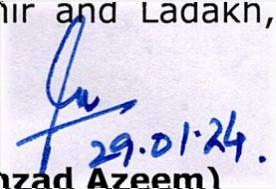
(Office of the Registrar General at Jammu)

NOTIFICATION

No.: 05 of 2024/RG

Dated: 29.01.2024

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K-13021/02/2023-US.II dated 22nd January, 2024, Hon'ble Mr. Justice Rahul Bharti and Hon'ble Ms. Justice Moksha Khajuria Kazmi took oath of their respective offices as Judges of the High Court of Jammu & Kashmir and Ladakh, today on 29th of January, 2024 at 03:30 PM.

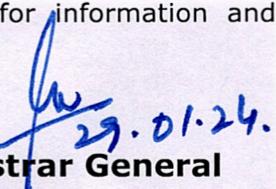

(Shahzad Azeem)
Registrar General

No.: 1938-98/RG/GS

Dated: 29.01.2024

Copy of above forwarded to the:

1. Secretary General, Supreme Court of India, New Delhi;
2. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
3. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
.....for information.
5. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Jammu;
6. Secretary to Hon'ble Mr./Mrs. Justice _____
... for information of their Lordships.
7. Registrar General, High Court of _____ for information;
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Jammu, for information.
9. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
10. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu;
11. Director, J&K Judicial Academy, Jammu;
12. Registrar Rules, High Court of J&K and Ladakh, Jammu;
13. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
14. Registrar Inspection, High Court of J&K and Ladakh, Srinagar;
15. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
16. Member Secretary, J&K/Ladakh Legal Services Authority, Jammu/Leh;
.....for information.
17. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
18. Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu;
19. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
20. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette
21. Incharge NIC, High Court of J&K and Ladakh, for getting the same uploaded on the official website of the Hon'ble High Court.
22. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.
23. Office file.


Registrar General